

**Status of Applications received from Payment Aggregators (PAs) under Payment and Settlement Systems Act, 2007 – As on 16.02.2026**

**Table A: Existing PAs-O which can operate as Payment Aggregators- Online**

Sr No.	Name of the entity	Remarks
1.	Dreamplug Paytech Solutions Private Limited	In-Principle Authorisation Granted
2.	Mpurse Services Private Limited	In-Principle Authorisation Granted
3.	Paymate India Private Limited	In-Principle Authorisation Granted
4.	Tyche Payment Solutions Private Limited	In-Principle Authorisation Granted
5.	Unimoni Enterprise Solutions Private Limited *	In-Principle Authorisation Granted
6.	Freecharge Payment Technologies Private Limited *	Application Under Process
7.	Global Payments Asia-Pacific (India) Private Limited *	Application Under Process
8.	LivQuik Technology (India) Private Limited	Application Under Process

\* No new merchants to be onboarded until advised otherwise.

**Table B: New PAs-Online– Applications which have been granted in-principle authorisation / applications which are currently under process – Cannot operate**

<b>Sr No.</b>	<b>Name of the entity</b>	<b>Remarks</b>
1.	Aditya Birla Capital Digital Limited	In-Principle Authorisation Granted
2.	Appnit Technologies Private Limited	In-Principle Authorisation Granted
3.	Aurus Paytech Private Limited	In-Principle Authorisation Granted
4.	Electronic Payment and Services Private Limited	In-Principle Authorisation Granted
5.	Euronet Services India Private Limited	In-Principle Authorisation Granted
6.	Nium India Private Limited	In-Principle Authorisation Granted
7.	IRCTC Payments Limited	In-Principle Authorisation Granted
8.	Quicktouch Technologies Limited	In-Principle Authorisation Granted
9.	SBI Payment Services Private Limited	In-Principle Authorisation Granted
10.	Sodexo SVC India Private Limited	In-Principle Authorisation Granted
11.	Anoush Indo Pay Private Limited	Application Under Process
12.	ARM Commercial Services Private Limited	Application Under Process
13.	BNY Finserv Private Limited	Application Under Process
14.	Chaseout Payments Private Limited	Application Under Process
15.	GoKwik Commerce Solutions Private Limited	Application Under Process
16.	Ikeda Limited	Application Under Process
17.	Integra Micro Systems Private Limited	Application Under Process
18.	Navi Payment Technologies Private Limited	Application Under Process
19.	Radiant Cash Management Services Limited	Application Under Process
20.	Samvriddhi Inclusive Growth Network Private Limited	Application Under Process

**Table C: PA-Online – Applications which were returned / withdrawn / refused- Cannot operate**

Existing PAs were advised to stop online payment aggregation activity and close nodal / escrow account(s) within a period of 180 days from the date of return of application.

<b>Sr No.</b>	<b>Name of the entity</b>	<b>Whether Existing PA / New PA</b>	<b>Remarks</b>
1.	Aggipay Payments Solutions Private Limited	Existing PA	Application returned on 08.02.2023
2.	Akonto Payment Solutions Private Limited	Existing PA	Application returned on 19.01.2023
3.	BrokenTusk Technologies Private Limited <sup>Q</sup>	Existing PA	Application returned on 07.10.2022
4.	Dinero Payment Services Private Limited	Existing PA	Application refused on April 18, 2023
5.	Ezetap Mobile Solutions Private Limited <sup>Q</sup>	Existing PA	Application returned on 10.10.2022
6.	Flexmoney Technologies Private Limited	Existing PA	Application returned on 17.10.2022
7.	fonePaisa Payment Solutions Private Limited	Existing PA	Application returned on 10.10.2022
8.	FSS Grameenpay Private Limited	Existing PA	Application returned on 02.02.2022
9.	Golden Legand Leasing and Finance Limited	Existing PA	Application returned on 20.01.2023
10.	INSOnline India Private Limited	Existing PA	Application returned on 28.02.2023
11.	Instamojo Technologies Private Limited	Existing PA	Application returned on 27.09.2023
12.	Kopayments Private Limited	Existing PA	Application returned on 29.12.2022
13.	Letzpay Solution Private Limited	Existing PA	Application returned on 08.05.2023
14.	Marg Fintech Private Limited <sup>Q</sup>	Existing PA	Application returned on 29.03.2023
15.	Paygate India Private Limited	Existing PA	Application refused on April 18, 2023
16.	Paykun Payment Solutions Private Limited	Existing PA	Application returned on 02.02.2022
17.	Payswiff Solutions Private Limited	Existing PA	Application returned on 19.10.2022
18.	Senrysa Technologies Private Limited	Existing PA	Application returned on 28.02.2023
19.	Synergistic Financial Networks Private Limited <sup>Q</sup>	Existing PA	Application returned on 07.10.2022
20.	Vmobo Mobile Private Limited	Existing PA	Application returned on 08.12.2021
21.	Volks Electronics Private Limited	Existing PA	Application returned on 03.12.2021

22.	Worldline India Private Limited <sup>Ω</sup>	Existing PA	Application returned on 28.09.2022
23.	Wunderbaked Technologies Private Limited	Existing PA	Application returned on 20.01.2023
24.	Zenex E-Commerce Private Limited	Existing PA	Application returned on 03.12.2021
25.	Aceware Fintech Services Private Limited	New PA	Application returned on 29.11.2022
26.	Adhishwar Nivesh Private Limited	New PA	Application returned on 01.08.2025
27.	Aditya Birla Capital Digital Limited	New PA	Application returned on 15.04.2025
28.	AGDP Fintech Private Limited	New PA	Application returned on 15.12.2021
29.	Apexpay Technologies Private Limited	New PA	Application returned on 07.10.2022
30.	Asian Checkout Private Limited	New PA	Application returned on 20.10.2022
31.	Autope Payment Solutions Limited	New PA	Application returned on 13.01.2026
32.	BeBuoy Infoservices Private Limited	New PA	Application returned on 27.11.2020
33.	BNY Finserv Private Limited	New PA	Application returned on 12.08.2025
34.	Bongdeal India Private Limited	New PA	Application returned on 10.11.2022
35.	Cash Friend Fintech Private Limited	New PA	Application returned on 18.10.2023
36.	CGB Fintek Private Limited	New PA	Application returned on 12.06.2024
37.	Commonwealth Inclusive Growth Services Limited	New PA	Application returned on 07.10.2022
38.	Digidios Payments Services Private	New PA	Application returned on 11.08.2025
39.	Ditya Finance Private Limited	New PA	Application returned on 10.12.2021
40.	Dugar Finance & Investments Limited	New PA	Application returned on 21.07.2025 and 02.02.2026
41.	E-Meditek Global Private Limited	New PA	Application returned on 30.09.2022
42.	Findi India Private Limited	New PA	Application returned on 22.01.2026
43.	FintechDaddy Solutions Private Limited	New PA	Application returned on 18.10.2023
44.	ePaisa Services Private Limited	New PA	Application returned on 27.07.2020
45.	Eutro Agro Products Private Limited	New PA	Application returned on 10.11.2022
46.	Gonexa Instant Payment Private Limited	New PA	Application returned on 21.11.2023

47.	Hindon Mercantile Limited	New PA	Application returned on 10.01.2023
48.	InCashMe Mobile Wallet Service Private Limited	New PA	Application returned on 30.05.2022
49.	Indian Railway Catering and Tourism Corporation Limited	New PA	Application returned on 26.02.2021
50.	Ippopay Technologies Private Limited	New PA	Application returned on 13.02.2023
51.	Iserveu Technology Private Limited	New PA	Application returned on 23.09.2021
52.	Kashind Financiers Limited	New PA	Application returned on 10.12.2021
53.	Kedarpay Solutions Private Limited	New PA	Application returned on 12.01.2023
54.	KGC Infotech Private Limited	New PA	Application returned on 13.08.2025
55.	Kredx Platform Private Limited	New PA	Application returned on 07.12.2022
56.	Letzpay Solution Private Limited	New PA	Application returned on 20.08.2025
57.	Mewt Account Private Limited	New PA	Application returned on 03.04.2025
58.	Minions Ventures Private Limited <sup>Ω</sup>	New PA	Application returned on 18.02.2025
59.	Mufinpay Payment Solution Private Limited	New PA	Application returned on 04.07.2025
60.	MySwadeshi Product Private Limited	New PA	Application returned on 11.12.2023
61.	Naffa Innovations Private Limited	New PA	Application returned on 13.10.2021
62.	Nearby Technologies Private Limited	New PA	Application returned on 26.07.2022
63.	Newbazaar Technologies Private Limited	New PA	Application returned on 10.10.2022
64.	Ola Financial Services Private Limited	New PA	Application returned on 28.09.2022
65.	Otropay India Private Limited	New PA	Application returned on 20.11.2025
66.	Pay2ment Software Technologies Private Limited	New PA	Application returned on 14.01.2025
67.	Paygator Fintech Private Limited	New PA	Application returned on 30.01.2024
68.	Paygoal Business Solutions Private <sup>Ω</sup>	New PA	Application returned on 08.07.2024
69.	Paygrex Technologies Private Limited <sup>Ω</sup>	New PA	Application returned on 08.12.2025
70.	Pay Point India Network Private Limited	New PA	Application returned on 28.10.2022
71.	Paytekk India Private Limited	New PA	Application returned on 14.10.2022

72.	Paytel Financial Technologies Private Limited <sup>Ω</sup>	New PA	Application returned on 31.10.2023
73.	Prevxee E-commerce (India) Private Limited	New PA	Application returned on 10.11.2022
74.	Rapyd Aggregator Network India Private Limited	New PA	Application returned on 29.09.2021
75.	Rupifi Technology Solutions Private Limited	New PA	Application returned on 10.11.2022
76.	S2 Payments and Tech Solutions Private Limited	New PA	Application refused on 27.06.2025
77.	Safee Pee India Private Limited	New PA	Application returned on 10.11.2022
78.	Safexpay Payments Aggregator Private Limited	New PA	Application returned on 22.11.2021
79.	Sambhavpay Payments Solutions Private Limited	New PA	Application returned on 27.04.2023
80.	Skilworth Technologies Private Limited	New PA	Application returned on 26.09.2022
81.	Smart Payment Solutions Private Limited	New PA	Application returned on 14.10.2025
82.	Spay Fintech Private Limited	New PA	Application returned on 14.08.2023
83.	Twid Rewards Global Private Limited	New PA	Application returned on 07.12.2022
84.	Virtual Galaxy Infotech Private Limited	New PA	Application returned on 28.12.2020
85.	V. Vang Solutions Private limited	New PA	Application returned on 15.05.2024
86.	Wasfa Technology Private Limited	New PA	Application returned on 13.09.2023
87.	Yalamanchili Software Exports Private Limited	New PA	Application returned on 29.08.2022
88.	Zhudao Infotech Private Limited	New PA	Application returned on 06.01.2023

Ω Applications were withdrawn by these entities.

**Table D: Existing PAs-CB which can operate as Payment Aggregator- Cross Border**

Sr No.	Name of the entity	Remarks
1.	PayPal Payments Private Limited	In-Principle Authorisation Granted
2.	Trade Pe Tech Private Limited	In-Principle Authorisation Granted
3.	Wise Payments India Private Limited	In-Principle Authorisation Granted
4.	Nium India Private Limited	Application under process

**Table E: New PAs-CB – Applications which are currently under process – Cannot operate-**

Sr No.	Name of the entity	Remarks
1.	Payoneer India Private Limited	In-Principle Authorisation Granted
2.	Xflow Payments India Private Limited	In-Principle Authorisation Granted
3.	Paymate India Private Limited	Application under process
4.	Quick Forex Limited	Application under process

**Table F: PAs-CB - Applications which were returned / withdrawn / refused- Cannot operate**

Sr No.	Name of the entity	Whether Existing PA / New PA	Remarks
1.	Adhishwar Nivesh Private Limited	New PA-CB	Application returned on 01.08.2025
2.	6Point3 Technologies Private Limited	Existing PA-CB	Application returned on 16.07.2024
3.	Appreciate Credit Technologies India Private Limited	New PA-CB	Application returned on 27.08.2024
4.	Decfin Tech Private Limited	New PA-CB	Application returned on 28.04.2025
5.	InsOnline India Private Limited	Existing PA-CB	Application refused on 20.03.2025
6.	In-Solutions Global Limited	New PA-CB	Application returned on 23.05.2025
7.	KGC Infotech Private Limited	New PA-CB	Application returned on 13.08.2025
8.	Letzpay Solution Private Limited	New PA-CB	Application returned on 20.08.2025
9.	NexG Payments Private Limited	New PA-CB	Application returned on 01.08.2025
10.	NTT DATA payment services India Limited	New PA-CB	Application returned on 28.04.2025
11.	Paygrex Technologies Private Limited <sup>Ω</sup>	New PA-CB	Application returned on 08.12.2025
12.	Pozium Ventures Private Limited	Existing PA-CB	Application returned on 29.07.2024
13.	Quick Forex Limited	New PA-CB	Application returned on 07.11.2024
14.	SRS Live Technologies Private Limited	New PA-CB	Application returned on 28.04.2025
15.	Stripe India Private Limited <sup>Ω</sup>	New PA-CB	Application returned on 12.07.2024

<sup>Ω</sup> Applications were withdrawn by these entities.

**Table G: Existing PAs-P which can operate as Payment Aggregator- Physical**

Sr No.	Name of the entity	Remarks
1.	Alliance Network India Private Limited	Application under process
2.	Digitsecure India Private limited	Application under process
3.	Innopay Technologies Private Limited	Application under process
4.	IServeU Payment Services Private Limited	Application under process
5.	Nearby Technologies Private Limited	Application under process
6.	One MobiKwik Systems Limited	Application under process
7.	Payswifft Technologies Private Limited	Application under process
8.	Resilient Innovations Private Limited	Application under process
9.	RNFI Services Limited	Application under process
10.	Skilworth Technologies Private Limited	Application under process
11.	Spice Money Limited	Application under process

**Table H: New PAs-P– Applications which are currently under process – Cannot operate**

Sr No.	Name of the entity	Remarks
1.	Ippopay Technologies Private Limited	Application under process
2.	Kamaal Universe Private Limited	Application under process
3.	PayPoint India Network Private Limited	Application under process
4.	Radiant Cash Management Services Limited	Application under process

**Note:**

i. List of Payment Aggregators that have been granted Certificate of Authorisation (CoA) can be accessed at

<https://rbi.org.in/web/rbi/payment-and-settlements/other-links/information-useful-to-banks-fis/payment-system-operators>

ii. While **existing PAs** (that have applied for authorisation within the stipulated timelines) can continue business unless advised otherwise by the Reserve Bank of India, **new PAs** cannot commence operations until they are granted 'authorisation' under Section 7 of the Payment and Settlement Systems Act, 2007.

iii. Grant of 'in-principle' authorisation to applicant entities, shall not be construed as authorisation unless the entity is granted 'authorisation' under Section 7 of the Payment and Settlement Systems Act, 2007.